



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.05.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 18.05.2026 were not taken up. The next date of hearing in the matters is **29.05.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 879 of 2025 & I.A. No. 809 of 2026 Part Heard	Japna Estates Pvt. Ltd. Vs. Vikky Dang & Anr. With	Akshay Sharma	Abhyuday Shailendra Singh- for RP Karan Kohli Palak Kalra- R2 Astha Gaur Aarohi Ojha
2.	Comp. App. (AT) (Ins) No. 880 of 2025 & I.A. No. 7577 of 2025, 810 of 2026 Part Heard	Japna Estates Pvt. Ltd. Vs. Harender Singh Khokhar & Ors.	Akshay Sharma	Karan Kohli Palak Kalra- R2 Karan Singla Rhythem Aggarwal- R1 Astha Gaur Aarohi Ojha

By order of Hon'ble Chairperson
-Sd/-
Registrar